

- (b) if so, the action taken/ being taken in the matter;
- (c) whether it is a fact that the medicines of well reputed Unani manufacturers such as Hamdard and Tibbia College, Aligarh are not being procured;
- (d) if not, the reasons therefor; and
- (e) the steps proposed to procure Unani medicines from reputed manufacturers in order to protect health of beneficiaries?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Under the Ministry of Health and Family Welfare, the purchase of Unani medicines is done by three organizations viz. Central Council for Research in Unani Medicine (CCRUM), National Institute of Unani Medicine (NIUM) and the Central Government Health Scheme (CGHS). The CGHS, Delhi, has not received any such complaint regarding quality of medicines supplied by Messrs Rhonpal. The CCRUM and NIUM do not purchase Unani medicines from Messrs Rhonpal.

(c) to (e) The CCRUM and NIUM purchase Unani medicines from the Indian Medicine Pharmaceutical Corporation Limited (IMPCL), which is a public sector undertaking under the Department of AYUSH, Ministry of Health and Welfare. However, the NIUM does purchase such compound formulations and crude drugs, which are not supplied by IMPCL, from Hamdard and other agencies by following codal procedure of procurement as laid down in the General Financial Rules.

In CGHS, the regular supply of medicines is from the public sector undertaking IMPCL and the medicines from private agencies are not procured routinely by Unani Medical Store Depot. However, Unani medicines, not supplied by IMPCL, are procured via local purchase from different reputed Unani manufacturers.

As per the Drugs and Cosmetics Act, 1940, it is mandatory for manufacturers to comply with Good Manufacturing Practices (GMP) for manufacturing of medicines and the Central Government has made it mandatory to procure medicines only from the GMP compliant manufacturers. Necessary directions in this regard have been issued by the Central Government for ensuring procurement of quality medicines with batch-wise testing of supplies. States supported for supply of medicines through the Centrally Sponsored Scheme have been advised to procure medicines from the Central Public Sector Undertaking - Indian Medicine Pharmaceutical Corporation Limited (IMPCL) or from State Pharmacies, State Undertakings and Cooperative Pharmacies.

Adulterated milk in Delhi

*197. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Food Safety and Standards Authority of India had randomly picked up 71 samples of milk being sold in Delhi, for testing;

(b) whether it is also a fact that 50 samples were found to be contaminated with glucose and skimmed milk powder; and

(c) if so, the stringent action Government is contemplating to initiate to check this unhealthy trend?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Out of the 71 samples of liquid milk picked up from Delhi by the Food Safety and Standards Authority for testing, 50 samples were not found to be conforming to the standards when tested against the standards of milk as defined in the Food Safety and Standards Regulations (Food Products and Food Additives), 2011, as glucose and skimmed milk powder was *inter alia* found added.

(c) The Food Safety and Standards Authority of India (FSSAI) has already issued an advisory to Food Safety Commissioners of States/UTs to maintain the standards of milk. The concerned Commissioners of Food Safety in States and Union Territories have also been advised to take appropriate enforcement measures under the Food Safety Standards Act, Rules and Regulations 2011.

New roads proposed under PMGSY

†*198. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of roads constructed in Himachal Pradesh under the Pradhan Mantri Gram Sadak Yojana during the year 2010-11 along with the number of new roads proposed to be constructed in the year 2012-13; and

(b) the details of new steps being taken by the Central Government to connect rural areas with the cities?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): (a) As reported by the State, 80 road works were completed during year 2010-11 in Himachal Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY). As per PMGSY Guidelines, roads are to be constructed in two stages in hill areas including Himachal Pradesh with a minimum gap of one year between the two stages of construction. Contracts for construction are awarded by the State Government, and details are not centrally maintained.

(b) PMGSY is a Centrally Sponsored Scheme with the objective to provide all-weather road connectivity to all eligible unconnected habitations in rural areas of the country. The programme envisages connecting all eligible habitations with a population of 500 persons and above in the plain areas and 250 persons and above in Hill States (North-East, Sikkim, Himachal Pradesh, Jammu and Kashmir, Uttranchal), the Tribal (schedule V) areas, the Desert (as identified in the Desert Development Programme) areas and the Tribal and Backward districts under Integrated Action Plan (IAP) as identified by Planning Commission and Ministry of Home Affairs.

†Original notice of the question was received in Hindi.